

(a) whether Government of Maharashtra have suggested to set up a sports complex in the State at Aurangabad ; and

(b) if so, the reaction of the Union Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN WELFARE (SHRIMATI MARGARET ALVA) : (a) The Government of Maharashtra had forwarded to as a proposal from the Aurangabad Municipal Corporation for the construction of a sports complex at Aurangabad and have recommended the same for a grant.

(b) The project has been approved for a central grant, subject the usual conditions.

#### Abnormalities Noticed in Boeing 747

762. SHRI MUKUL WASNIK : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government are aware that special inspections have noticed "abnormalities in the tail section of several Boeing 747 Jumbo Jet-liners" flown by Japanese Airlines ;

(b) if so, whether the Indian Airlines and Air-India have also similarly inspected their aircrafts ; and

(c) if so, the results thereof and action taken by Government in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) : Yes Sir.

(b) and (c) Indian Airlines' fleet does not include Boeing 747. Air India has, however, completed special inspection of the tail section of their Boeing-747 aircraft. No serious defects were noticed during inspection. Air India have, however, been asked to carry out periodic inspection of aircraft tail plane, fin, rudder and aft pressure bulk head on a regular basis.

#### Central School in Each District of the Country

763. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal to start a central school in each district in the country :

(b) if so, the steps taken so far in this regard ;

(c) in how many districts central schools are going to be started during the next year ; and

(d) by what time all districts will be covered ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) : (a) There is no proposal to start a Central School (as distinguished from Model School) in each district in the country.

(b) to (d) Do not arise.

#### Objection to the Execution of Irrigation Part of Kuliarputty-Karappara Multi-Purpose Project

764. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether any objection was raised to the execution of the irrigation part of the Kuliarputty-Karappara multipurpose project in Kerala ;

(b) if so, the nature of objection ;

(c) whether Government are reviewing the position with regard to the irrigation part of this project ; and

(d) if so, the facts thereof ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARA NAND) : (a) to (d). The project has not been found acceptable on environmental consideration. The State Government have informed that they are examining alternative sources of water for irrigating the area envisaged.